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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company Under Section		Seri Equipment Finance LtdVersus- Sree Metaliks Ltd. 7 IBC		
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ч.	Mr. Vivel 9 Mr. Arnab Bo	Sur. 1991.	Adv. of RP huldrep Verna	24
1	RISHAU B EETOBROTO MI HOUNAK MI	BANERJI, Sraduo ANERJEE, Aduo TRA, Aduo TRA, Adu	Adu for Applicant Financial Creditor	Risland. Bareyer 24/10/1

ORDER

Ld. Resolution Professional along with his Advocate, Ld. Counsel for the financial creditor as well as the Ld. Advocates on behalf of Shri Mahesh Kr. Agarwal and Edelweiss are present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

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